

Company: Sol Infotech Pvt. Ltd.

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Date: 24/08/2025

Sruthy.S Vs Manoj Kumar

Court: High Court Of Kerala

Date of Decision: Jan. 22, 2025 Hon'ble Judges: Johnson John, J

Bench: Single Bench

Advocate: C.S. Sumesh, K.S. Santhi

Final Decision: Allowed

Judgement

Particulars, "Compensation

awardedÃ, Ã, Ã, Ã,

byÃ, Ã, Ã, Ã, the Tribunal

(Rs.)","Additional amountÃ,

granted byÃ, Ã, thisÃ, Ã,

Court (Rs.)

CompensationÃ, Ã, Ã, for

lossÃ, Ã, Ã, Ã, of earning

power","81,000/-","5,02,200/-

Pain and sufferings,"15,000/-","10,000/-

Los of amenities, "24,300/-", "10,000/-

Total enhanced compensation,,"5,22,200/-